

INCOME TAX APPELLATE TRIBUNAL, PUNE

FOR 27-FEBRUARY-2026 (FRIDAY)

CISCO WEBEX ID & PASSWORD FOR VIRTUAL HEARING.

(COURT ROOM NO. 2) Meeting No: 2640 074 8847 Password: 123456

(COURT ROOM NO. 3) Meeting No: 2643 897 3340 Password: 123456

**BEFORE MS. ASTHA CHANDRA, JUDICIAL MEMBER
AND DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER**

Court No. 2

MISCELLANEOUS APPLICATIONS							
Srl	Appeal Number			AY	Assessee		
1	MA	28	PUN	2025	2015-16	[A] MR RAVINDRA ARVIND RANADE	B
2	MA	45	PUN	2024	2018-19	[A] PRODAIR AIR PRODUCTS INDIA PRIVATE LIMITED, PUNE	C
3	MA	49	PUN	2025	2011-12	[A] SURESH GOYAL	B
4	MA	79	PUN	2025	2008-2009	[A] SHRI BALASAHEB RUPCHAND MADHWAI	B
5	MA	275	PUN	2022	2011-12	[D] JAI RAMESH SAWHNEY	A
6	MA	284	PUN	2023	2015-16	[D] HANUMANT CHANGDEO NAKHATE (E-FILE)	A

**BEFORE DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER
AND SHRI VINAY BHAMORE, JUDICIAL MEMBER**

Court No. 3

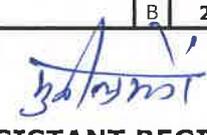
MISCELLANEOUS APPLICATIONS							
Srl	Appeal Number			AY	Assessee		
1	MA	34	PUN	2025	AY 2013-14	[A] TAPASWINI MANGESH MAHSKE	B
2	MA	57	PUN	2025	2022-23	[A] JAGDISH KRISHNA EDUCATIONAL SOCIETY BHIWANDI	A

BENCH CANCELLED.

Due to non availability of Hon'ble Members the followings MAs are adjourned as dates mentioned below. No separate hearing notices will be issued.

**BEFORE SHRI MANISH BORAD, ACCOUNTANT MEMBER
AND SHRI VINAY BHAMORE, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS							
Srl	Appeal Number			AY	Assessee		Adj to
1	MA	84	PUN	2025	2018-19	[A] RAKESH H MEHTA HUF (E-FILE)	B 20.03.26
2	MA	85	PUN	2025	2019-20	[A] RAKESH H MEHTA HUF (E-FILE)	B 20.03.26
3	MA	86	PUN	2025	2019-20	[A] RAKESH H MEHTA HUF (E-FILE)	B 20.03.26


ASSISTANT REGISTRAR
